

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 10 of 2013 &
IA Nos. 29 & 30 of 2013

Dated : 15th February , 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Association of Classified &
Approved Hotel of Kerala

... Appellant(s)

Versus

Kerala State Electricity Regulatory
Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. S. Ramesh Babu
Mr. Biji

Counsel for the Respondent(s): Mr. M.T. George
Mr. Kavitha for KSEB
Mr. Ramesh Balan for KSERC

ORDER

The learned counsel appearing for the Board seeks some time to file the reply. Accordingly, he is directed to file the same on or before 14.03.2013 after serving copy on the other side.

Post the matter for hearing on **15.03.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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